

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:2989  
ANSWERED ON:11.03.2003  
SALE OF MADRAS FERTILIZERS LTD.  
VILAS BABURAO MUTTEMWAR

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

e :

- (a) whether it is a fact that the National Iranian Oil Company (NIOC) has given the no objection certificate to the Government for selling of the Madras Fertilizers Ltd. (MFL);
- (b) if so, the stake of NIOC in the MFL;
- (c) whether the Government propose to sell MFL;
- (d) if so, the details thereof;
- (e) whether any parties in the private/public sector have shown their interest in the purchase of MFL and other non-viable fertilizer units; and
- (f) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (DR. CHHATTRA PAL SINGH)

- (a) to (d): As per policy of the Government to bring down its equity in the non-strategic PSUs to 26% or lower, it has been decided to disinvest 32.74% of GOI held equity of 58.74% in the Madras Fertilizers Limited(MFL) to a strategic buyer along with transfer of management control. The National Iranian Oil Company (NIOC) holds 25.77% equity in MFL. NIOC has shown its willingness to enter into an MOU to divest its equity held in MFL.
- (e) & (f): In the case of MFL, fresh 'Expression of Interest' is to be invited as IFFCO and KRIBHCO, the two fertilizer cooperatives have been allowed to participate in the disinvestment process of fertilizer companies. In case of FACT, 'Expression of Interest' has already been called.